IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 326 of 2014

Tarun Kumar Singh … … **Petitioner**

Versus

The State of Jharkhand … **Opposite Party**

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

For the Petitioner : Mr. Anil Kumar Sinha, Advocate
For the Opp. Party : Mr. Hardeo Prasad Singh, A.P.P

08**/24.06.2020**

1. Arguments concluded.

2. Post this case tomorrow i.e., on 25.06.2020.

(Anubha Rawat Choudhary, J.)

Saurav